

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**

**W.P (Cr.) No. 24 of 2020**

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**CORAM : HON'BLE MR. JUSTICE ANANDA SEN.**

**THROUGH : VIDEO CONFERENCING**

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03/09.07.2020

Learned A.C. to G.A-I is present.

On the request made by the counsel for the petitioner, list this case after one week.

**(ANANDA SEN , J)**

anjali/-